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5735-R  
9/5/2023

**HIGH COURT OF DELHI**

Shershah Road, New Delhi

No. 3012/DHC/Gaz./G-3/2023

Dated: 08/05/2023

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Principal District and Sessions Judge-  
-cum - Special (PC Act) (CBI),  
Rouse Avenue Court Complex,  
New Delhi.

Sub: 28<sup>th</sup> Annual Intensive Study Program for Judicial Educators to be held on June 4-23, 2023 in Halifax, Ottawa and Toronto, Canada.

Sir,

I am directed to forward a copy of e-mail letter dated 28.04.2023 received from Justice Peter Jamadar, Course Director, Commonwealth Judicial Education Institute, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate Mr. Arun Bhardwaj, Special Judge (PC Act) (CBI) (Coal Block Cases), Rouse Avenue Court Complex, New Delhi for attending the 28<sup>th</sup> Annual Intensive Study Program for Judicial Educators to be held on June 4-23, 2023 in Halifax, Ottawa and Toronto, Canada.

The officer concerned may kindly be informed accordingly.

Yours Sincerely

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)  
for Registrar General

Judicial Branch

*Handwritten signature and date*  
09/05/2023  
POB/SO/R/2023  
09/5/2023

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Misc./Trng./RACC/Gaz./2023/ 3935 D to 3944-D Dated, Delhi the 10.05.2023

Copy forwarded for information and necessary action to:-

1. Sh. Arun Bhardwaj, Ld. Special Judge (PC Act)(CBI) (Coal Block Cases), RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
4. P.S. to Ld. Principal Distt. & Sessions Judge-cum-Spl Judge (PC Act) (CBI), RACC, New Delhi
5. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

(Anil Kumar Goel)  
Administrative Officer (Judicial)  
Judicial Branch  
Rouse Avenue Court Complex  
New Delhi.

Email

Janardan Tripathi

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**Fwd: Intensive Study Programme for Judicial Educators**

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**From :** Shri Ravinder Dudeja <rg.dhc@nic.in> Sat, Apr 29, 2023 07:01 AM  
**Subject :** Fwd: Intensive Study Programme for Judicial Educators 1 attachment  
**To :** Janardan Tripathi <restt.dhc@gov.in>

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✓ **From:** cjei@dal.ca  
**To:** "Shri Ravinder Dudeja" <rg.dhc@nic.in>  
**Sent:** Friday, April 28, 2023 11:58:31 PM  
**Subject:** RE: Intensive Study Programme for Judicial Educators

Dear Registrar General,

This is to advise you that the 28<sup>th</sup> annual Intensive Study Programme for Judicial Educators will be held June 4 – 23, 2023 in Halifax, Ottawa and Toronto, Canada. This is the CJEI flagship programme, which has established a network of Commonwealth judicial educators knowledgeable in judicial education techniques and methodology to create and deliver judicial education curricula supportive of contemporary judicial reform.

We invite you to make nominations for this programme from judges, magistrates and court officers who presently have judicial education duties or to whom you may give such duties in the future. Our experience has shown that it is useful for a jurisdiction to nominate a two-person team – a member of the senior judiciary and a member of the subordinate judiciary. Except in exceptional circumstances, we do not accept nominations for participants within three years of retirement.

We accept a maximum of 25 participants. Registration will be on a first come first serve basis. Participants may register for the full three-week programme including a one-week study tour of judicial reform initiatives in the Ontario and Canadian justice systems or for the two-week core programme. We recommend the full three-week programme.

The cost of the three-week programme will be approximately CAN\$15,808 per participant; the cost of the two-week programme will be approximately CAN\$10,775. This includes hotel, subsistence, registration, tuition and materials. It excludes airfare.

Thank you for your kind consideration of this matter.

Yours sincerely,



Justice Peter Jamadar  
Course Director

Commonwealth Judicial Education Institute

Halifax, Nova Scotia B3H 4H9 Canada  
Tel: 902 494 1002  
Fax: 902 494 1031  
Email: [cjei@dal.ca](mailto:cjei@dal.ca)

**From:** Shri Ravinder Dudeja <rg.dhc@nic.in>  
**Sent:** Tuesday, April 18, 2023 8:52 AM  
**To:** Law - Commonwealth Judicial Educ Inst Email <cjei@dal.ca>  
**Subject:** Intensive Study Programme for Judicial Educators  
**Importance:** High

CAUTION: The Sender of this email is not from within Dal.ca.

Dear Madam,

Hope you are having a great day.

We are writing this email just to enlighten the fact that Commonwealth Judicial Education Institute every year organized a Intensive Study Programme for Judicial Educators and an invitation in this regard was received from you on each and every organizing year.

We have come to know from your official website that this year also you are organizing such programme but invitation in this regard has not yet been received from your side. This is just for information.

Regards  
Registrar General Secretariat

website